

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5325
ANSWERED ON:13.12.2010
SCHOOLS FOR CHILD LABOURERS
Natarajan Shri P.R.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of schools working under `National Child Labour Project` in the country with the details of number of students as on date;
- (b) whether the Government has any proposal to close these schools in the near future;
- (c) if so, the reasons therefor; and
- (d) the steps taken to safeguard the welfare of the child labourers and their education?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): The National Child Labour Project (NCLP) Scheme is being implemented in 266 districts in 20 States covering around 3.39 lakhs children through 8710 special schools.
- (b): No, Madam.
- (c): Does not arise.
- (d): The Child Labour (Prohibition & Regulation) Act, 1986, prohibits employment of children below the age of 14 years in 18 occupations and 65 processes. For the rehabilitation of Child Labour, Government is implementing National Child Labour Project (NCLP) scheme in 266 districts in 20 states. Under the NCLP scheme children withdrawn from work are admitted into the special schools where they are provided with bridging education, vocational training, stipend, health care and mainstreamed to the regular education system.